

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 30th day of April, 2019

Present:

Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No. 330/0635/2016

(U/S 19, Administrative Tribunal Act, 1985)

Shri C.P. Soni age- 53 years son of Shri Kallu Ram Ex. Train Examiner North Central Railway Agra Cantt. R/o 15-B Idgah Railway Colony Agra.

..... **Applicant**

By Advocate: **Shri S. Narain.**

Versus

Union of India: Through

1. General Manager, North Central Railway, Allahabad.
2. Divisional Railway Manager, North Central Railway Agra Cantt.

..... **Respondents**

By Advocate: **Shri Rishi Kumar.**

O R D E R

Delivered by Hon'ble Ms. Ajanta Dayalan-A.M.

Shri S. Narain, counsel for the applicant and Shri Shiv Mangal Singh proxy counsel for Shri R. Kumar, counsel for the respondents are present. Shri C.P. Soni, the applicant is also present in person.

2. Counsel for the applicant states that the applicant does not want to press this OA.

3. Proxy counsel for the respondents' counsel has no objection to the same.

4. In view of the prayer made by counsel for the applicant the OA is dismissed as withdrawn.

(Rakesh Sagar Jain)
Member (J)

(Ajanta Dayalan)
Member (A)

/SS/